

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:2178
ANSWERED ON:27.03.2012
FINANCIAL ASSISTANCE TO ODISHA
Biswal Shri Hemanand

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether any financial assistance has been provided by the Union Government to Odisha for the development of sports during the last one year and the current year;
- (b) if so, the details thereof, scheme-wise;
- (c) whether the Union Government has asked the State Government of Odisha to submit the utilisation certificate for the financial assistance released to the State during the said period; and
- (d) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF YOUTH AFFAIRS & SPORTS (SHRI AJAY MAKEN)

(a) Yes, Madam. Grant-in-aid is provided under the Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA) scheme, for development of playfields in village/block panchayats. Under the Urban Sports Infrastructure Scheme (USIS) also, grants-in-aid is provided to the State Governments for upgradation/modernization of sports infrastructure i.e. construction of multi- purpose hall, laying of synthetic surface for hockey ground, football ground and athletic track.

(b) Scheme-wise release of grants-in-aid to Government of Odisha during 2010-11 and 2011-12 is given under:-

Name of the scheme	Name of project	Year(s)	Amount released(Rs. in crore)
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(1) PYKKA	(i) Development of playfields in village/block panchayats	2010-11 and 2011-12	13.32
	(ii) Annual Sports competitions	-do-	4.27

(2) USIS	Laying of synthetic surface in the Hockey Ground,	2011-12	5.00
	Kalinga Stadium, Bhubaneswar		

(c) Yes, Madam.

(d) Utilisation certificate for the recurring grant of Rs. 8.79 crore that was availed in 2010-11 became due by 1st April, 2011, which was, then, received from the Government of Odisha.